

**ITC (HS), 2017**  
**SCHEDULE 1 – IMPORT POLICY**

*Section XI*

*Chapter-58*

**CHAPTER 58**

**SPECIAL WOVEN FABRICS; TUFTED TEXTILE FABRICS; LACE;  
TAPESTRIES; TRIMMINGS; EMBROIDERY**

**NOTES:**

1. This Chapter does not apply to textile fabrics referred to in Note 1 to Chapter 59, impregnated, coated, covered or laminated, or to other goods of Chapter 59.
2. Heading 5801 also includes woven weft pile fabrics, which have not yet had the floats cut, at which stage they have no pile standing up.
3. For the purposes of heading 5803, “gauze” means a fabric with a warp composed wholly or in part of standing or ground threads and crossing or doup threads which cross the standing or ground threads making a half turn, a complete turn or more to form loops through which weft threads pass.
4. Heading 5804 does not apply to knotted net fabrics of twine, cordage or rope, of heading 5608.
5. For the purposes of heading 5806, the expression “narrow woven fabrics” means:
  - (a) Woven fabrics of a width not exceeding 30 cm, whether woven as such or cut from wider pieces, provided with selvages (woven, gummed or otherwise made) on both edges;
  - (b) Tubular woven fabrics of a flattened width not exceeding 30 cm; and
  - (c) Bias binding with folded edges, of a width when unfolded not exceeding 30 cm.Narrow woven fabrics with woven fringes are to be classified in heading 5808.
6. In heading 5810, the expression “embroidery” means, *inter alia*, embroidery with metal or glass thread on a visible ground of textile fabric, and sewn appliqué work of sequins, beads or ornamental motifs of textile or other materials. The heading does not apply to needlework tapestry (heading 5805).
7. In addition to the products of heading 5809, this Chapter also includes articles made of metal thread and of a kind used in apparel, as furnishing fabrics or for similar purposes.

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<b>Exim Code</b>	<b>Item Description</b>	<b>Policy</b>	<b>Policy Conditions</b>
<b>5801</b>	<b>WOVEN PILE FABRICS AND CHENILLE FABRICS, OTHER THAN FABRICS OF HEADING 5802 OR 5806</b>		
5801 10 00	Of wool or fine animal hair	Free	
	<i>Of Cotton:</i>		
5801 21 00	Uncut weft pile fabrics	Free	
<b>5801 22</b>	<i>Cut corduroy:</i>		
5801 22 10	Solely of cotton	Free	
5801 22 90	Other	Free	
5801 23 00	Other weft pile fabrics	Free	
5801 26 00	Chenille fabrics	Free	
<b>5801 27</b>	Warp pile fabrics		
5801 27 10	Warp pile fabrics, epingle (uncut)	Free	
5801 27 20	Warp pile fabrics, cut	Free	
5801 27 90	Other	Free	
	<i>Of man-made fibres:</i>		
5801 31 00	Uncut weft pile fabrics	Free	
5801 32 00	Cut corduroy	Free	
5801 33 00	Other weft pile fabrics	Free	
<b>5801 36</b>	<i>Chenille fabrics:</i>		
5801 36 10	Carduroys	Free	
5801 36 90	Other	Free	
<b>5801 37</b>	<i>Warp pile fabrics:</i>		
5801 37 10	Warp pile fabrics, uncut	Free	
5801 37 20	Warp pile fabrics, cut	Free	
5801 37 90	Other	Free	
<b>5801 90</b>	<i>Of other textile materials:</i>		
5801 90 10	Pile fabrics and chenille fabrics of silk containing more than 50% by weight of silk, but not containing wool or hair	Free	
5801 90 90	Pile fabrics and chenille fabrics not elsewhere specified or included	Free	

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<b>5802</b>	<b>TERRY TOWELLING AND SIMILAR WOVEN TERRY FABRICS, OTHER THAN NARROW FABRICS OF HEADING 5806; TUFTED TEXTILE FABRICS, OTHER THAN PRODUCTS OF HEADING 5703</b>		
	<i>Terry towelling and similar woven terry fabrics, of cotton:</i>		
5802 11 00	Unbleached	Free	
<b>5802 19</b>	<b><i>Other:</i></b>		
5802 19 10	Bleached	Free	
5802 19 20	Piece dyed	Free	
5802 19 30	Yarn dyed	Free	
5802 19 40	Printed	Free	
5802 19 50	of Handloom	free	
5802 19 90	Other	Free	
5802 20 00	Terry towelling and similar woven terry fabrics, of other textile materials	Free	
5802 30 00	Tufted textile fabrics	Free	
<b>5803 00</b>	<b><i>Gauze, other than narrow fabrics of heading 5806</i></b>		
	<i>Of cotton:</i>		
5803 00 11	Unbleached	Free	
5803 00 12	Bleached	Free	
5803 00 13	Piece dyed	Free	
5803 00 14	Yarn dyed	Free	
5803 00 15	Printed	Free	
5803 00 19	Other	Free	
	<i>Of other textile materials:</i>		
5803 00 91	Of silk or silk waste	Free	
5803 00 92	Of synthetic fibre	Free	
5803 00 93	Of artificial fibre	Free	
5803 00 99	Other	Free	
<b>5804</b>	<b>TULLES AND OTHER NET FABRICS, NOT INCLUDING WOVEN, KNITTED OR CROCHETED FABRICS; LACE IN THE PIECE, IN STRIPS OR IN MOTIFS,</b>		

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	<b>OTHER THAN FABRICS OF HEADING 6002 TO 6006.</b>		
<b>5804 10</b>	<b><i>Tulles and other net fabrics:</i></b>		
5804 10 10	Of cotton	Free	
5804 10 90	Other	Free	
	<b><i>Mechanically made lace:</i></b>		
5804 21 00	Of man-made fibres	Free	
<b>5804 29</b>	<b><i>Of other textile materials:</i></b>		
5804 29 10	Of cotton	Free	
5804 29 90	Other	Free	
5804 30 00	Hand-made lace	Free	
<b>5805</b>	<b>HAND-WOVEN TAPESTRIES OF THE TYPE GOBELINS, FLANDERS, AUBUSSON, BEAUVAIS AND THE LIKE, AND NEEDLE-WORKED TAPESTRIES (FOR EXAMPLE, PETIT POINT, CROSS STITCH), WHETHER OR NOT MADE UP</b>		
<b>5805 00</b>	<b><i>Hand-woven tapestries of the type gobelins, flanders, aubusson, beauvais and the like, and needle-worked tapestries (for example, petit point, cross stitch), whether or not made up:</i></b>		
5805 00 10	Tapestries hand made or needle worked by hand, of cotton	Free	
5805 00 20	Tapestries of jute	Free	
5805 00 90	Other	Free	
<b>5806</b>	<b>NARROW WOVEN FABRICS OTHER THAN GOODS OF HEADING 5807; NARROW FABRICS CONSISTING OF WARP WITHOUT WEFT ASSEMBLED BY MEANS OF AN ADHESIVE (BOLDUCS)</b>		
5806 10 00	Woven pile fabrics (including terry towelling and similar terry fabrics) and chenille fabrics	Free	
5806 20 00	Other woven fabrics, containing by weight 5% or more of elastomeric yarn or rubber thread	Free	
	<b><i>Other woven fabrics:</i></b>		
<b>5806 31</b>	<b><i>Of cotton:</i></b>		

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5806 31 10	Typewriter ribbon cloth	Free	
5806 31 20	Newar cotton	Free	
5806 31 90	Other	Free	
5806 32 00	Of man-made fibres	Free	
<b>5806 39</b>	<b><i>Of other textile materials:</i></b>		
5806 39 10	Goat hair puttis tape	Free	
5806 39 20	Jute webbing	Free	
5806 39 30	Other narrow fabrics of jute	Free	
5806 39 90	Other	Free	
5806 40 00	Fabrics consisting of warp without weft assembled by means of an adhesive (bolducs)	Free	
<b>5807</b>	<b>LABELS, BADGES AND SIMILAR ARTICLES OF TEXTILE MATERIALS, IN THE PIECE, IN STRIPS OR CUT TO SHAPE OR SIZE NOT EMBROIDERED</b>		
<b>5807 10</b>	<b><i>Woven:</i></b>		
5807 10 10	Of cotton	Free	
5807 10 20	Of man-made fibre	Free	
5807 10 90	Other	Free	
<b>5807 90</b>	<b><i>Other:</i></b>		
5807 90 10	Felt or non-woven	Free	
5807 90 90	Other	Free	
<b>5808</b>	<b>BRAIDS IN THE PIECE; ORNAMENTAL TRIMMINGS IN THE PIECE, WITHOUT EMBROIDERY, OTHER THAN KNITTED OR CROCHETED; TASSELS, POMPONS AND SIMILAR ARTICLES</b>		
<b>5808 10</b>	<b><i>Braids, in the piece:</i></b>		
5808 10 10	Of cotton	Free	
5808 10 90	Other	Free	
<b>5808 90</b>	<b><i>Other:</i></b>		
5808 90 10	Tapes, ornamental or cotton	Free	
5808 90 20	Hair band of narrow fabrics	Free	
5808 90 30	Other braids	Free	
5808 90 40	Ribbons of rayon with ornamental trimmings	Free	
5808 90 50	Saree falls, borders (other than zari), frings of cotton	Free	

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5808 90 60	Saree falls, borders (other than zari), frings of man-made fibre	Free	
5808 90 90	Other	Free	
<b>5809</b>	<b>WOVEN FABRICS OF METAL THREAD AND WOVEN FABRICS OF METALLISED YARN OF HEADING 5605, OF A KIND USED IN APPAREL, AS FURNISHING FABRICS OR FOR SIMILAR PURPOSES, NOT ELSEWHERE SPECIFIED OR INCLUDED</b>		
<b>5809 00</b>	<i>Woven fabrics of metal thread and woven fabrics of metallised yarn of heading 56 05, of a kind used in apparel, as furnishing fabrics or for similar purposes, not elsewhere specified or included:</i>		
5809 00 10	Zari borders	Free	
5809 00 90	Other	Free	
<b>5810</b>	<b>EMBROIDERY IN THE PIECE, IN STRIPS OR IN MOTIFS</b>		
5810 10 00	Embroidery without visible ground	Free	
	<i>Other embroidery:</i>		
5810 91 00	Of cotton	Free	
<b>5810 92</b>	<i>Of man-made fibres:</i>		
5810 92 10	Embroidered badges, motifs and the like	Free	
5810 92 90	Other	Free	
5810 99 00	Of other textile materials	Free	
<b>5811</b>	<b>QUILTED TEXTILE PRODUCTS IN THE PIECE, COMPOSED OF ONE OR MORE LAYERS OF TEXTILE MATERIALS ASSEMBLED WITH PADDING BY STITCHING OR OTHERWISE, OTHER THAN EMBROIDERY OF HEADING 5810</b>		
<b>5811 00</b>	<i>Quilted textile products in the piece, composed of one or more layers of textile materials assembled with padding by stitching or otherwise, other than embroidery of heading 5810:</i>		
5811 00 10	Kantha (multilayer stitched textile fabrics in	Free	

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	piece used for bedding, mattress pads or clothing)		
5811 00 20	Quilted wadding	Free	
5811 00 90	Other	Free	